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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

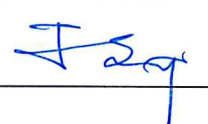
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 836/252/HDB/2018
NAME OF THE COMPANY	Ats Translogic Systems Pvt Ltd
NAME OF THE PETITIONER(S)	Srinivas Veerababu Udumudi
NAME OF THE RESPONDENT(S)	Registrar Of Companies Of Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Shilpa	Adv	9985183500	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv.	9160001485	
for ROC			

ORDER

Learned counsel Ms.Shilpa present for Applicant. Learned counsel Ms.Suma present on behalf of T.Sujan Kumar Reddy for ROC.

Applicant filed proof of service of copy of petition on ROC.

Applicant is directed to issue notice to ROC requiring him to file report within 14 days from the date of receipt of notice and file proof of service.

Applicant is directed to file IT Returns for the assessment year 2015-16.

List the matter on 31.08.2018 for report of ROC and hearing.


MEMBER JUDICIAL